

INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 10/11/2025 TO 13/11/2025
[14/11/2025 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.1
"Guwahati" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Manomohan Das, Judicial Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.2
"B" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "Guwahati" Bench)	Court Room No.2
"C" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.3
"D" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "C" Bench)	Court Room No.3
"Ranchi" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 02.30 P.M.)	Court Room No.3

- Note : 1. "A" Bench of ITAT, Kolkata will not function during this week.
2. Patna Bench will not function during this week.
3. Cuttack Bench will not function during this week.


[Manish Bhoi]
Assistant Registrar
03/11/2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 10-NOVEMBER-2025 (MONDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID IS- GNG-ECRB-ZSA, TIME-10:30 A.M**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1107/KOL/2025	2015-2016	[A] SIKHA DATTA	
2	ITA 1424/KOL/2025	2013-2014	[A] TAWFIQUR RAHMAN	
3	ITA 1528/KOL/2025	2017-2018	[A] MD SAROWAR HOSSAIN PURKAIT	
4	ITA 2051/KOL/2025	2011-12	[A] PROVISION DISTRIBUTORS PVT. LTD NOW MERGED WITH INNOVATORS BUILDING PRODUCTS PRIVATE LIMITED	
5	ITA 2055/KOL/2025	2018-2019	[A] SAB CREATORS PVT. LTD.	
6	ITA 2056/KOL/2025	2018-2019	[A] RAJU SAHA	
7	ITA 2059/KOL/2025	2015-2016	[A] KADAMBINI CHAUDHRY	
8	ITA 2065/KOL/2025	2017-2018	[A] SUVASIS CHATTERJEE	
9	ITA 2072/KOL/2025	2013-2014	[A] GITA GHATAK	
10	ITA 2073/KOL/2025	2013-2014	[A] SUSHILA DEVI CHOUDHURY	
11	ITA 2379/KOL/2024	2022-2023	[A] RAJ KUMAR KOTHARI	
12	ITA 812/KOL/2025	2010-2011	[A] MASTER COMMERCE LLP (ERSTWHILE MASTER COMMERCE PVT. LTD.,)	
13	ITA 915/KOL/2024	2017-18	[A] SUVASIS PANJA	


Assistant Registrar
07-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF SMC BENCH FOR 11-NOVEMBER-2025 (TUESDAY)

**BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1**

GOOGLE MEETING ID IS- GNG-ECRB-ZSA, TIME-10:30 A.M

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1121/KOL/2025	2018-2019	[A] NARAYAN DALMIA	
2	ITA 1441/KOL/2025	2017-2018	[A] SHUSHANT GUPTA	
3	ITA 1602/KOL/2024	2014-15	[D] PACE TRADELINKS PVT LTD	
4	ITA 2075/KOL/2025	2011-2012	[A] MAHAK DOSHI LEGAL HEIR OF LATE ADITYA DOSHI	
5	ITA 2077/KOL/2025	2018-2019	[A] HIRA LAL GUPTA	
6	ITA 2080/KOL/2025	2017-18	[A] DILIP KUMAR SHOW	
7	ITA 2554/KOL/2024	2021-2022	[A] NAGRI FARM TEA COMPANY LTD.	
8	ITA 712/KOL/2025	2012-13	[A] AKSHAT AGARWAL	


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07-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 12-NOVEMBER-2025 (WEDNESDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID IS- GNG-ECRB-ZSA, TIME-10:30 A.M**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 49/KOL/2025	2013-2014	[A] AJIT KUMAR MINDA	
2	ITA 1277/KOL/2025	2017-2018	[A] LAL BAHADUR LAL KARAN SHAW (SINCE BEEN DISSOLVED)	
3	ITA 1278/KOL/2025	2017-2018	[A] SABITA JAIN	
4	ITA 1280/KOL/2025	2011-2012	[A] ROSHAN AGARWAL	
5	ITA 1281/KOL/2025	2017-2018	[A] MRS. KAVERI JOSHI, L/H OF VINOY PANDHARINATH JOSHI	
6	ITA 1286/KOL/2025	2013-2014	[A] AALEKHA SUPPLY PVT. LTD.	
7	ITA 1508/KOL/2025	2024-2025	[A] SOUMIK CHATTERJEE	
8	ITA 1514/KOL/2025	2012-2013	[A] ATANU BHATTACHARJEE	
9	ITA 2084/KOL/2025	2013-2014	[A] GUPTA HOLDINGS PVT. LTD.	
10	ITA 218/KOL/2025	2013-14	[D] AJIT KUMAR MINDA (EFILING)	
11	ITA 2691/KOL/2024	2016-17	[A] STATE BANK OF INDIA NALIKUL BRANCH	


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07-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 13-NOVEMBER-2025 (THURSDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID IS- GNG-ECRB-ZSA, TIME-10:30 A.M**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1482/KOL/2025	2012-13	[A] NIRAJ KAJARIA	
2	ITA 1749/KOL/2025	2017-2018	[A] MIHILAL SEKH	
3	ITA 1754/KOL/2025	2017-2018	[A] BIJAYA SAHA	
4	ITA 1763/KOL/2025	2018-19	[A] RAGHVENDRA SINGH	
5	ITA 1766/KOL/2025	2018-2019	[A] RAHUL SINGH	
6	ITA 1777/KOL/2025	2010-2011	[A] FLIGHTPATH AVIATION INSTITUTE PVT. LTD.	
7	ITA 2089/KOL/2025	2020-2021	[A] BRINDA DAGA	
8	ITA 2096/KOL/2025	2009-2010	[A] VISHNU COMMODITIES PVT. LTD.	
9	ITA 638/KOL/2023	2010-11	[A] KARTICK CHANDRA HAIT	
10	ITA 687/KOL/2023	2014-15	[A] KARTICK CHANDRA HAIT	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 10-NOVEMBER-2025 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1143/KOL/2023	2018-19	[D] COAL INDIA LIMITED	
2	ITA 1392/KOL/2023	2020-21	[D] COAL INDIA LIMITED	
3	BMA 4/KOL/2025	2019-20	[D] AJAY KUMAR PATEL	
4	CO 71/KOL/2025	2019-2020	[A] AJAY KUMAR PATEL	
5	ITA 700/KOL/2025	2020-21	[A] KANHA VILLA LLP	
6	ITA 1807/KOL/2025	2014-2015	[A] HINDCON CHEMICALS LIMITED	
7	ITA 2064/KOL/2025	2015-16	[A] GOPALCHANDRA BAGUI	
8	ITA 2066/KOL/2025	2020-2021	[A] ISHTIYAQUE AHMED	
9	ITA 2067/KOL/2025	2021-2022	[A] ISHTIYAQUE AHMED	
10	ITA 2068/KOL/2025	2022-2023	[A] ISHTIYAQUE AHMED	
11	ITA 2069/KOL/2025	2019-2020	[A] ISHTIYAQUE AHMED	
12	ITA 2070/KOL/2025	2020-2021	[A] ISHTIYAQUE AHMED	
13	ITA 2071/KOL/2025	2022-2023	[A] ISHTIYAQUE AHMED	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 11-NOVEMBER-2025 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 193/KOL/2024	2013-14	[A] MRS. CHAINA MONDAL	
2	ITA 194/KOL/2024	2014-15	[A] MRS. CHAINA MONDAL	
3	ITA 195/KOL/2024	2015-16	[A] MRS. CHAINA MONDAL	
4	ITA 196/KOL/2024	2016-17	[A] MRS. CHAINA MONDAL	
5	ITA 197/KOL/2024	2017-18	[A] MRS. CHAINA MONDAL	
6	ITA 974/KOL/2024	2012-2013	[A] RAIGANJ CENTRAL CO-OPERATIVE BANK LTD.	
7	ITA 975/KOL/2024	2013-2014	[A] RAIGANJ CENTRAL CO-OPERATIVE BANK LTD.	
8	ITA 2237/KOL/2024	2013-2014	[A] RAIGANJ CENTRAL CO-OPERATIVE BANK LTD.	
9	ITA 1214/KOL/2024	2012-2013	[A] M/S. TEDIUM COMMERCIAL PVT. LTD.	
10	ITA 2624/KOL/2024	2017-2018	[A] RSD NATURAL RESOURCES PVT. LTD.	
11	ITA 1288/KOL/2025	2018-19	[D] GOUTAM PAL	
12	ITA 787/KOL/2025	2021-2022	[A] GOLDEN GOENKA CREDIT PVT. LTD.	
13	ITA 1799/KOL/2025	2022-23	[D] GOLDEN GOENKA CREDIT PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 12-NOVEMBER-2025 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2**GOOGLE MEETING ID- RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 217/KOL/2024	00	[A] OPERATION STRAIGHT SPINE	
2	ITA 1584/KOL/2024	2021-22	[D] BINOY AGARWAL	
3	ITA 1685/KOL/2024	2011-12	[D] A J CAST ALLOYS PRIVATE LIMITED	
4	ITA 2342/KOL/2024	2008-09	[A] LOVEJOY COMMODITIES PRIVATE LIMITED	
5	ITA 1678/KOL/2025	2014-15	[D] JUPITER INTERNATIONAL LIMITED	
6	ITA 1346/KOL/2025	2018-2019	[A] KALNA REGULATED MARKET COMMITTEE (PRESENTLY PURBA BURDWAN ZILLA REGULATED MARKET COMMITTEE)	
7	ITA 1347/KOL/2025	2018-2019	[A] KALNA REGULATED MARKET COMMITTEE (PRESENTLY PURBA BURDWAN ZILLA REGULATED MARKET COMMITTEE)	
8	ITA 1348/KOL/2025	2018-2019	[A] KALNA REGULATED MARKET COMMITTEE(PRESENTLY PURBA BURDWAN ZILLA REGULATED MARKET COMMITTEE)	
9	ITA 2083/KOL/2025	2020-2021	[A] LUMINO INDUSTRIES LIMITED	
10	ITA 2086/KOL/2025	2012-2013	[A] GOLDMOON EXPORTS PVT. LTD.	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 13-NOVEMBER-2025 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 566/KOL/2024	1999-00	[D] AVANTHA REALTY LTD. (EARLIER KNOW AS JANPATH INVESTMENT HOLDING LTD.)	
2	ITA 669/KOL/2024	2015-16	[A] SUBODH ADHIKARY	
3	ITA 1551/KOL/2024	2018-2019	[A] M/S. BENGAL OMNITECH NIRMAN LTD.	
4	ITA 2004/KOL/2024	2015-16	[A] PROMPT COMMODITIES LIMITED	
5	ITA 2174/KOL/2024	2014-15	[A] RICHA PODDAR	
6	ITA 2425/KOL/2024	2013-14	[D] AXIS OVERSEAS LIMITED	
7	ITA 2517/KOL/2024	2017-2018	[A] SUNITA JAYASWAL	
8	IT(SS)A 79/KOL/2025	2016-2017	[A] M/S. JEWEL INDIA JEWELLERS	
9	ITA 267/KOL/2025	2014-2015	[A] HALDIRAM BHUJIAWALA LIMITED	
10	ITA 587/KOL/2025	2018-19	[A] GOPAL JAISWAL	
11	ITA 886/KOL/2025	2025-2026	[A] LIONS CLUB OF DURGAPUR	
12	ITA 1693/KOL/2025	2017-2018	[A] HINDUSTAN GUM & CHEMICALS LTD.	
13	ITA 1726/KOL/2025	2014-2015	[A] KANNADASAN	
14	ITA 1733/KOL/2025	2013-2014	[A] KRYPTON DISTRIBUTORS LLP (EARLIER KNOWN AS KRYPTON DISTRIBUTORS PVT. LTD.,)	
15	ITA 2092/KOL/2025	2017-2018	[A] K.Y.S. SPONGE IRON PVT. LTD.	
16	ITA 2093/KOL/2025	2017-2018	[A] GAUTAM PRAMANIK	
17	ITA 2097/KOL/2025	2009-2010	[A] JOYPRIT PLASTIC DEALERS PVT. LTD.	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 10-NOVEMBER-2025 (MONDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 26/KOL/2017	2012-2013	[A] SICPA INDIA PRIVATE LIMITED (TRANSFER MATTER)	
2	ITA 1082/KOL/2024	2013-2014	[A] CRAWFORD MARKETING PVT. LTD.	
3	ITA 1170/KOL/2024	2016-2017	[A] ZAFAR IQBAL	
4	ITA 1983/KOL/2024	2011-12	[D] ADHUNIK CEMENT LIMITED	
5	CO 45/KOL/2024	2011-12	[A] DALMIA CEMENT (BHARAT) LIMITED ADHUNIK CEMENT LIMITED	
6	ITA 2358/KOL/2024	2014-2015	[A] SEN FERRO ALLOYS (P) LTD.	
7	ITA 2359/KOL/2024	2015-2016	[A] SEN FERRO ALLOYS (P) LTD.	
8	ITA 333/KOL/2025	2016-2017	[A] OM PRAKASH SHAW, LEGAL REPRESENT ANUPAM SHAW	
9	ITA 1341/KOL/2025	2014-15	[D] MAITHAN COAL COMPANY PRIVATE LIMITED (E-FILING)	
10	ITA 1342/KOL/2025	2015-16	[D] MAITHAN COAL COMPANY PRIVATE LIMITED (E-FILING)	
11	ITA 2052/KOL/2025	2013-2014	[A] MOHAN GLOBAL BUSINESS PVT. LTD.	
12	ITA 2063/KOL/2025	2017-2018	[A] NAVIN KUMAR BHARTIA	
13	ITA 2074/KOL/2025	2023-2024	[A] MIHIJAM EDUCATIONAL TRUST	


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07-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 11-NOVEMBER-2025 (TUESDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 89/KOL/2024	2013-2014	[A] MINU KYAL	
2	IT(SS)A 90/KOL/2024	2014-2015	[A] MINU KYAL	
3	IT(SS)A 91/KOL/2024	2015-2016	[A] MINU KYAL	
4	ITA 673/KOL/2022	2012-2013	[D] M/S. ASHIKA STOCK BROKING LTD.	
5	ITA 7/KOL/2024	2017-18	[A] KARTICK SHAW	
6	ITA 529/KOL/2024	2017-18	[A] TAPAN GHAR	
7	ITA 888/KOL/2024	2015-16	[A] INTERNATIONAL SEAPORT (HALDIA) PVT. LTD.	
8	ITA 1388/KOL/2024	2011-2012	[A] RITA DAS	
9	ITA 1389/KOL/2024	2011-2012	[A] RITA DAS	
10	ITA 1604/KOL/2024	2020-2021	[A] TATA CONSUMER PRODUCTS LIMITED	
11	ITA 1127/KOL/2025	2018-2019	[A] M/S. MERINO INDUSTRIES LIMITED	
12	ITA 1128/KOL/2025	2019-2020	[A] M/S. MERINO INDUSTRIES LIMITED	
13	ITA 1142/KOL/2025	2014-2015	[A] M/S. MERINO INDUSTRIES LIMITED	
14	ITA 1143/KOL/2025	2017-2018	[A] M/S. MERINO INDUSTRIES LIMITED	
15	ITA 1144/KOL/2025	2020-2021	[A] M/S. MERINO INDUSTRIES LIMITED	
16	ITA 1145/KOL/2025	2021-2022	[A] M/S. MERINO INDUSTRIES LIMITED	
17	ITA 1155/KOL/2025	2022-2023	[A] M/S. MERINO INDUSTRIES LIMITED	
18	ITA 1156/KOL/2025	2023-2024	[A] M/S. MERINO INDUSTRIES LIMITED	
19	ITA 1157/KOL/2025	2024-2025	[A] M/S. MERINO INDUSTRIES LIMITED	
20	ITA 1158/KOL/2025	2025-2026	[A] M/S. MERINO INDUSTRIES LIMITED	
21	ITA 1794/KOL/2025	2018-2019	[A] NUTAN SARADA HIMGHAR	


Assistant Registrar
07-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 12-NOVEMBER-2025 (WEDNESDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 67/KOL/2018	2009-10	[A] GRAPHITE INDIA LTD.	
2	CO 68/KOL/2018	2010-11	[A] GRAPHITE INDIA LTD.	
3	CO 69/KOL/2018	2011-12	[A] GRAPHITE INDIA LTD.	
4	CO 70/KOL/2018	2013-14	[A] GRAPHITE INDIA LTD.	
5	CO 80/KOL/2018	2012-13	[A] M/S. GRAPHITE INDIA LTD.	
6	ITA 475/KOL/2018	2009-10	[D] M/S. GRAPHITE INDIA LTD.	
7	ITA 476/KOL/2018	2010-11	[D] M/S. GRAPHITE INDIA LTD.	
8	ITA 477/KOL/2018	2011-12	[D] M/S. GRAPHITE INDIA LTD.	
9	ITA 478/KOL/2018	2013-14	[D] M/S. GRAPHITE INDIA LTD.	
10	ITA 1076/KOL/2018	2012-13	[D] M/S. GRAPHITE INDIA LTD.	
11	ITA 1279/KOL/2025	2012-2013	[A] MATASHREE BARTER PVT. LTD.	


Assistant Registrar
07-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF C BENCH FOR 13-NOVEMBER-2025 (THURSDAY)

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: 10:30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 391/KOL/2024	2012-13	[D] FAVOURITE CLOTH MERCHANTS PVT LTD	
2	ITA 1763/KOL/2024	2017-2018	[A] PAWAN KUMAR GOYAL	
3	ITA 1764/KOL/2024	2018-2019	[A] PAWAN KUMAR GOYAL	
4	ITA 1913/KOL/2024	2017-18	[D] MISSION VYAPAAR PRIVATE LIMITED	
5	ITA 1998/KOL/2024	2020-21	[A] M/S TDK INDIA PRIVATE LIMITED	
6	ITA 2239/KOL/2024	2012-13	[D] LEGENDARY GEMS PRIVATE LIMITED	
7	ITA 1101/KOL/2025	2017-18	[D] MONICA DISTRIBUTORS PRIVATE LIMITED	


Assistant Registrar
07-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 10-NOVEMBER-2025 (MONDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH(AFTER COMPLETION OF "C" BENCH)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 66/KOL/2022	2012-13	[D] OM SHREE RUPESH STEEL PVT. LTD.	
2	ITA 2502/KOL/2024	2013-14	[D] SOMANI SERVICES PRIVATE LIMITED	
3	ITA 1078/KOL/2025	2016-17	[D] SUBHRASHI TRADELINK PVT. LTD.	
4	ITA 1008/KOL/2025	2021-2022	[A] SHYAM METALICS AND ENERGY LIMITED	
5	ITA 1316/KOL/2025	2019-2020	[A] SHYAM METALICS AND ENERGY LIMITED	
6	ITA 1263/KOL/2025	2016-2017	[A] SHYAM METALICS AND ENERGY LIMITED	
7	ITA 1264/KOL/2025	2016-2017	[A] SHYAM SEL AND POWER LIMITED	
8	ITA 1408/KOL/2025	2016-2017	[A] VIKASH MIMANI	
9	ITA 1409/KOL/2025	2017-2018	[A] VIKASH MIMANI	
10	ITA 1960/KOL/2025	2017-2018	[A] SURESH KUMAR AGARWAL	
11	ITA 2053/KOL/2025	2016-2017	[A] SANJAY PAUL	
12	ITA 2057/KOL/2025	2018-2019	[A] SULTANIA REALTORS PVT. LTD.	
13	ITA 2060/KOL/2025	2018-2019	[A] RAJENDRA KUMAR KAPOOR	
14	ITA 2062/KOL/2025	2014-2015	[A] SANATHAN TEXTILES LTD.	


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07-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 11-NOVEMBER-2025 (TUESDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH(AFTER COMPLETION OF "C" BENCH)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 75/KOL/2025	2018-2019	[A] SUNDARAM ALLOYS LIMITED	
2	ITA 2566/KOL/2024	2018-19	[D] RAJ METAL INDUSTRIES	
3	ITA 1085/KOL/2025	2013-2014	[A] SMT. SNEHA BRAHMA, LEGAL REPRESENTATIVE OF LATE SHYAMAL KUMAR BRAHMA	
4	ITA 1265/KOL/2025	2017-18	[A] PURVA ENTERPRISES	
5	ITA 1266/KOL/2025	2018-19	[A] PURVA ENTERPRISES	
6	ITA 1360/KOL/2025	2020-2021	[A] M/S. SPS STEELS ROLLING MILLS LTD.	
7	ITA 1539/KOL/2025	2020-21	[D] SPS STEELS ROLLING MILLS LIMITED	
8	ITA 1649/KOL/2025	2014-2015	[A] SHREYA DEY SARKAR	
9	ITA 1652/KOL/2025	2012-2013	[A] TOPWELL AGENCY (P) LTD.	
10	ITA 1655/KOL/2025	2020-2021	[A] SRI TARAK DUTTA	
11	ITA 1662/KOL/2025	2016-17	[D] PCB ENTERPRISE PVT LIMITED	
12	ITA 1663/KOL/2025	2017-18	[D] PCB ENTERPRISE PVT LIMITED	
13	ITA 2078/KOL/2025	2017-2018	[A] RAJIB DUTTA GUPTA	
14	ITA 2079/KOL/2025	2018-2019	[A] RDB INSURANCE BROKING SERVICES PVT. LTD.	


Assistant Registrar
07-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 12-NOVEMBER-2025 (WEDNESDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH(AFTER COMPLETION OF "C" BENCH)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 185/KOL/2018	2013-14	[A] UCO BANK	
2	ITA 318/KOL/2018	2013-14	[D] M/S. UCO BANK	
3	ITA 319/KOL/2018	2014-15	[D] M/S. UCO BANK	
4	ITA 364/KOL/2018	2014-15	[A] UCO BANK	
5	ITA 790/KOL/2019	2015-16	[A] M/S. UCO BANK	
6	ITA 1274/KOL/2019	2015-16	[D] M/S UCO BANK	
7	ITA 507/KOL/2023	2018-19	[A] UCO BANK.	
8	ITA 1026/KOL/2023	2018-19	[D] UCO BANK LIMITED	
9	IT(SS)A 49/KOL/2025	2016-2017	[A] TRIDIB CHAKRAVARTY	
10	ITA 35/KOL/2025	2021-2022	[A] VAIBHAV DAS MUNDHRA	
11	ITA 757/KOL/2025	2013-2014	[A] SUBHASH KANDOI	
12	ITA 1949/KOL/2025	2016-2017	[A] TRUSTEES UCO BANK EMPLOYEES PROVIDENT FUND	
13	ITA 2081/KOL/2025	2008-2009	[A] SILKINA COMMODEAL PVT. LTD.	
14	ITA 2087/KOL/2025	2015-16	[D] SNOWFALL COMMOTRADE PVT LTD	
15	ITA 2088/KOL/2025	2016-17	[D] PANKAJ KANKARIA	


Assistant Registrar
07-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 13-NOVEMBER-2025 (THURSDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH(AFTER COMPLETION OF "C" BENCH)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 51/KOL/2025	2014-2015	[A] VEERPRABHU COMMUNICATIONS PRIVATE LIMITED	
2	ITA 47/KOL/2025	2016	[D] PRADYUT NANDI	
3	ITA 76/KOL/2025	2021-22	[A] SWEET HOME PROJECTS PVT. LTD.	
4	ITA 77/KOL/2025	2021-2022	[A] CORONATION COMMERCE PVT. LTD.	
5	ITA 78/KOL/2025	2021-2022	[A] KRYPTON AGENCIES PVT. LTD.	
6	ITA 79/KOL/2025	2021-2022	[A] SYNCOX TRADERS PVT. LTD.	
7	ITA 573/KOL/2025	2012-2013	[A] SE SEC & ECO RAILWAY EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
8	ITA 574/KOL/2025	2018-2019	[A] SE SEC & ECO RAILWAYS EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
9	ITA 575/KOL/2025	2020-2021	[A] SE SEC & ECO RAILWAY EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
10	ITA 2091/KOL/2025	2022-2023	[A] VISTA TIE UP PVT. LTD.	
11	ITA 2094/KOL/2025	2017-2018	[A] SAKTINAGAR SAMABAY KRISHI UNNAYAN SAMITY LTD.	


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07-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 10-NOVEMBER-2025 (MONDAY).

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	71	KOL	2025	2017-18	[D] INDIA POWER CORPORATION LIMITED	A		
2	ITA	565	KOL	2024	2017-18	[A] INDIA POWER CORPORATION LIMITED	A		
3	ITA	2536	KOL	2024	2017-18	[D] INDIA POWER CORPORATION LTD.	A		
4	ITA	2646	KOL	2024	2017	[D] INDIA POWER CORPORATION LIMITED	A		


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07-Nov-2025**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 12-NOVEMBER-2025 (WEDNESDAY)

BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT

THIRD MEMBER MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	238	KOL	2025	2013-14	[A] SRI SOURABH KUMAR ROY	D	

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI SONJOY SARMA, JUDICIAL MEMBER**

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	433	KOL	2023	2019-20	[A] SIGNIFY HOLDING B.V	C	
2	ITA	969	KOL	2024	2017-2018	[A] M/S. SIGNIFY HOLDING B.V.	C	
3	ITA	970	KOL	2024	2018-2019	[A] M/S. SIGNIFY HOLDING B.V.	C	


**Assistant Registrar
07-Nov-2025**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 13-NOVEMBER-2025 (THURSDAY)

BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	2357	KOL	2024	2009-2010	[A] SUMANGAL JEWELS P. LTD.	SMC

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

CLARIFICATION MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	IT(SS)A	17	KOL	2024	2014-15	[A] GAURAV BHALOTIA	A
2	IT(SS)A	18	KOL	2024	2014-15	[A] SALONI BHALOTIA	A


**Assistant Registrar
07-Nov-2025**